

®

Cr1.A.No. 119-121 OF 1997
ITEM No.111

Court No.5

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NOS.119-121 OF 1997

Ramanand Yadav Appellant (s)

VERSUS

Prabhu Nath Jha and Ors. Respondent (s)
(With office report)

With Criminal Appeal Nos.314-316 of 1997

Date : 15/10/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. S.B. Upadhyay,Adv.
In CRLAs.119-121/97

In CRLAs.314-316/97Mr. B.B. Singh,Adv.

For Respondent (s)Mr. Anil Kumar Jha,Adv.

Mr. M.P. Jha,Adv.
Mr. Anil K. Chopra,Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. B.B. Singh, learned counsel started his arguments at 3.55 PM and was on his legs when the Court for the day. The matters remained part-heard.

(Neena Verma) (Vijay Aggarwal)
Court Master Court Master